

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 60 /UHC/Admin.A/2018

Dated: March 22, 2018.

Ms. Kumkum Rani, District & Sessions Judge, Nainital is transferred and posted as District & Sessions Judge, Tehri Garhwal, vice Smt. Meena Tiwari.

No. 61 /UHC/Admin.A/2018

Dated: March 22, 2018.

Sri Alok Kumar Verma, Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun is repatriated and posted as District & Sessions Judge, Udham Singh Nagar, on superannuation of Sri B.S. Dugtal on 31.03.2018.

No. 62 /UHC/Admin.A/2018

Dated: March 22, 2018.

Sri C.P. Bijalwan, Presiding Officer, Labour Court, Dehradun is repatriated and posted as District & Sessions Judge, Nainital, vice Ms. Kumkum Rani.

This order will come into force w.e.f. 02.04.2018.

Note : - Recommendations have been sent to the State Government for the posting of following officers on deputation posts mentioned against their names : -

1. Smt. Meena Tiwari (District & Sessions Judge, Tehri Garhwal) – As Principal Secretary (Law)-cum-L.R. Government of Uttarakhand, Dehradun, vice Sri Alok Kumar Verma. She has also been given additional charge of Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, in addition to her duties.
2. Sri Sikand Kumar Tyagi (Presiding Officer, Food Safety Appellate Tribunal, Haldwani, Distt. Nainital) – As Presiding Officer, Labour Court, Dehradun, vice Sri C.P. Bijalwan.

Above transfers will come into effect after the receipt of respective notifications from the State Government.

By Order of the Court,

Sd/-
(Narendra Dutt)
Registrar General.

No. 1207 /XIII-b-1/Admin.A/2018

Dated: March 22, 2018.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.

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2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun – 248 195.
4. Director, Directorate of Treasuries, Pension & Entitlement, 23-Laxmi Road, Dalanwala, Dehradun.
5. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
7. All the District & Sessions Judges of the State Judiciary, Uttarakhand.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
10. Presiding Officer, Labour Court, Dehradun.
11. Presiding Officer, Food Safety Appellate Tribunal, Haldwani, District Nainital.
12. All the Registrars of the Court.
13. P.P.S to Hon'ble the Chief Justice.
14. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
15. P.S. to Registrar General.
16. Senior Treasury Officers, all the districts of Uttarakhand.
17. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
18. Guard File / Assistant Concerned.


Assistant Registrar
Admin.A